

BEFORE SHRI M.K.SHARMA, ADDITIONAL SECRETARY AND FIRST  
APPELLATE AUTHORITY  
(Under Section 19 of RTI Act, 2005)  
MINISTRY OF LAW & JUSTICE : DEPARTMENT OF LEGAL AFFAIRS  
Room no. 408, 'A' Wing  
Shastri Bhavan, New Delhi- 110001  
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Appeal No. 23(96)/2012-IC

IN THE MATTER OF :

R.N.Poddar ..... Appellant  
Versus  
Central Public Information Officer ..... Respondent

ORDER

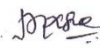
Present : R.N.Poddar.

Mr. Jagdish Kumar, SO(IC), Ms. Vijay Krishnan, SO(Admn-IV), Ms. Amarjeet Kaur, DDO and Shri Rakesh, UDC, Cash Section from respondent side.

The appeal was taken up for hearing on 30th August, 2012.

2. The Appellant filed an RTI Application dated 11.06.2012 regarding seeking certain information relating to his pension details and pay fixation.
3. The Appellant has filed two appeals – (i) dated 31.07.2012 on the ground that despite expiry of statutory period he has not been supplied any information (ii) dated 06.08.2012 on the ground that on 03.08.2012 he has received some information which is incomplete. He requests for issuing directions to the respondent to supply the remaining information.
4. The Respondent submits that the information made available by the concerned Sections has already been furnished vide his letter dated 03.08.2012 and there is nothing more to be supplied. The respondent agrees that in case any further information/clarification is required he may go through the file concerned and satisfy himself about the sufficiency of information supplied.
5. During the hearing the appellant stressed that the information supplied is not correct. In these proceedings the correctness or otherwise of the information supplied cannot be questioned. If the appellant desires further information to be obtained, he may make a fresh application, which the respondent states that the same would be disposed of on priority.
6. With the above observations the appeal is disposed of.
7. In case, the appellant is not satisfied /aggrieved by this order, he/she may file a Second Appeal within 90 days before the Hon'ble Central Information Commission, 2<sup>nd</sup> Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066.

Dated 05.09.2012

  
(M.K.Sharma)  
Additional Secretary and Appellate Authority

- 19/9/12 ✓
- 1) Shri R.N.Poddar, J-74, Pandav Nagar, New Delhi-92 (By Speed Post)
  - 2) Shri Nirmal Singh, CPIO, D/O Legal Affairs .
  - 3) ✓ Shri Jagdish Kumar, SO, Impl. Cell, D/o Legal Affairs.